GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1854 TO BE ANSWERED ON 05.05.2016

NEGATIVE BALANCE OF FUNDS UNDER MGNREGS

1854. DR. K. GOPAL: SHRI HARI OM SINGH RATHORE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the MGNREGA scheme faces a negative balance of funds in 14 States, if so, the details thereof, State/UT-wise;
- (b) the steps taken/proposed to be taken by the Government to release adequate funds to the States under MGNREGA, State/UTwise;
- (c) the details of the funds allocated, released and spent under MGNREGS during the last three years, State/UT-wise;
- (d) the details of the expenditure made under the head 'administrative expenditure' under MGNREGS in the various State/UTs during the said period, State/UT-wise;
- (e) the details regarding the increase/decrease in percentage of the population living below poverty line and its impact on spending of funds under the scheme during the said period;
- (f) whether in its report the Comptroller and Auditor General of India has expressed satisfaction over the achievement under the scheme during the said period; and
- (g) if so, the details thereof and if not, the steps taken/being taken to achieve objectives of the said scheme?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (c): Ministry of Finance has allocated Rs.2000 crore as additional funds under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the month of March, 2016 during FY 2015-16. These funds were released to the States in the month of March, 2016. State-wise release position for the year 2015-16 is at **Annexure-I.**

During the year 2016-17, the Budget provision under MGNREGA is Rs.38500 crore. Budget provision under Vote on Account stage is Rs.19664 crore. Against this, an amount of Rs.1638583.74 lakh has been released to the States (including Rs.242806.48 lakh released to NeFMS States on daily basis out of the sanctioned amount of Rs.533730.13 lakh) till 03.05.2016. State –wise release position is at **Annexure-II.**

MGNREGA is a demand driven wage employment programme. Funds for programme implementation are released to the States after verifying the performance, utilisation of funds released, and as per the agreed Labour Budget. Since this is a demand driven programme, no targets are fixed and no State/UTs- wise allocation of fund is made. State-UT-wise details of amount released and utilised under the MGNREGS during the last three years is indicated in **Annexure-I.**

- (d): State/UT-wise details of the expenditure made under the head 'administrative expenditure' under MGNREGS during the last three years is given in **Annexure-I.**
- (e): MGNREGA 2005, guarantees at least 100 days of wage-employment to the rural poor including people living below poverty line of the all States/UTs. MGNREGA is a demand-driven wage employment programme. Not less than 100 days of employment are provided to registered workers including people living below poverty line upon receipt of their demand. The number of days of employment provided to a household depends on the number of days of employment demanded by the household.
- (f) & (g): Comptroller and Auditor General of India, in its Report No.6 of 2013 (Performance Audit) along with the Beneficiary survey, has made a comprehensive assessment of the performance of the MGNREGS. The same is available on the web site of C&AG.

Annexure-I referred in reply to parts (a)to(d) of Lok Sabha Unstarred Question No. 1854 dated 05.05.2016

(Rs. In lakh)

| | | Cer | tral fund relea | sed | Expenditure | | | Administrative Expenditure | | |
|-----|---------------------|------------|-----------------|------------|-------------|------------|-------------|----------------------------|-----------|--------------|
| | | | | | | | 2015-16 | | | 2015-16 |
| No. | State | 2013-14 | 2014-15 | 2015-16 | 2013-14 | 2014-15 | Provisional | 2013-14 | 2014-15 | *Provisional |
| 1 | ANDHRA PRADESH | 475049.00 | 290314.10 | 307380.33 | 534401.28 | 283946.01 | 399699.02 | 59207.21 | 47285.51 | 23428.47 |
| 2 | ARUNACHAL PRADESH | 13852.67 | 2704.16 | 4395.10 | 9593.54 | 3441.52 | 6515.51 | 408.14 | 402.46 | 444.53 |
| 3 | ASSAM | 57349.95 | 50023.46 | 87830.06 | 69976.59 | 50310.65 | 63759.61 | 3841.57 | 2817.64 | 4458.11 |
| 4 | BIHAR | 158070.67 | 95968.24 | 102412.26 | 202702.34 | 108170.99 | 161463.38 | 7865.80 | 10392.34 | 9009.58 |
| 5 | CHHATTISGARH | 144602.31 | 150570.49 | 106341.30 | 202397.60 | 175421.54 | 125444.68 | 11174.61 | 10471.11 | 7555.18 |
| 6 | GUJARAT | 33530.02 | 35442.93 | 30598.72 | 48902.62 | 47121.78 | 42923.51 | 4015.13 | 3485.63 | 3032.25 |
| 7 | HARYANA | 37687.81 | 16715.29 | 12470.72 | 38161.54 | 21647.06 | 14092.97 | 1313.06 | 876.58 | 680.49 |
| 8 | HIMACHAL PRADESH | 47797.09 | 35542.86 | 39610.32 | 56959.21 | 40623.27 | 38723.80 | 2612.44 | 2018.21 | 1915.88 |
| 9 | JAMMU AND KASHMIR | 60315.73 | 52171.08 | 55801.83 | 76971.19 | 39159.25 | 75368.33 | 3606.64 | 3463.97 | 5324.30 |
| 10 | JHARKHAND | 62143.28 | 72433.41 | 97879.90 | 91244.10 | 102908.13 | 132600.05 | 5560.44 | 5752.94 | 5879.58 |
| 11 | KARNATAKA | 159606.81 | 171687.07 | 99155.27 | 206841.31 | 167569.57 | 182676.60 | 6788.91 | 6976.24 | 9523.50 |
| 12 | KERALA | 127710.93 | 158758.02 | 152633.88 | 130056.59 | 161696.54 | 149217.05 | 6019.86 | 7062.55 | 5736.06 |
| 13 | MADHYA PRADESH | 183982.44 | 245163.12 | 236732.20 | 261894.50 | 280536.80 | 249933.26 | 19475.16 | 8830.64 | 23554.38 |
| 14 | MAHARASHTRA | 115292.02 | 79951.77 | 123834.73 | 127467.66 | 160988.49 | 185819.32 | 8951.51 | 9633.83 | 11229.33 |
| 15 | MANIPUR | 23100.00 | 21997.13 | 25532.29 | 25476.92 | 26713.59 | 22659.21 | 1742.84 | 1607.79 | 1525.75 |
| 16 | MEGHALAYA | 27106.21 | 27785.90 | 22182.56 | 31849.02 | 30934.71 | 27140.28 | 1349.39 | 1184.17 | 1657.66 |
| 17 | MIZORAM | 24474.27 | 11141.23 | 28517.36 | 26037.67 | 11420.13 | 29867.21 | 1693.36 | 746.11 | 1697.09 |
| 18 | NAGALAND | 29214.80 | 11305.27 | 26665.95 | 29479.90 | 15781.96 | 19449.49 | 1160.63 | 1380.65 | 1203.31 |
| 19 | ODISHA | 75752.84 | 103530.34 | 147941.05 | 128680.21 | 106892.48 | 204685.71 | 5859.44 | 5392.73 | 6183.00 |
| 20 | PUNJAB | 22615.48 | 18948.18 | 24533.37 | 25891.90 | 21350.00 | 30016.24 | 1159.89 | 1064.12 | 1510.02 |
| 21 | RAJASTHAN | 205943.32 | 297609.87 | 269583.23 | 262961.00 | 325186.44 | 326897.14 | 20025.23 | 20831.47 | 21122.39 |
| 22 | SIKKIM | 10684.17 | 7386.41 | 8623.44 | 10889.61 | 7734.68 | 8845.37 | 661.21 | 469.41 | 501.16 |
| 23 | TAMIL NADU | 469021.12 | 378180.33 | 547037.47 | 393853.20 | 391954.05 | 624849.58 | 18080.00 | 19384.67 | 22786.47 |
| 24 | TELANGANA | | 191996.00 | 182484.92 | | 190374.75 | 193678.01 | | 22444.21 | 24021.70 |
| 25 | TRIPURA | 94366.49 | 63662.48 | 135894.19 | 107504.47 | 82239.49 | 136957.86 | 5308.81 | 4889.40 | 5558.06 |
| 26 | UTTAR PRADESH | 289639.01 | 251341.40 | 269569.44 | 346067.61 | 313908.73 | 298709.05 | 20554.21 | 18233.89 | 13116.78 |
| 27 | UTTARAKHAND | 33000.50 | 28636.22 | 45076.65 | 38083.54 | 31845.33 | 49051.38 | 1361.62 | 1889.39 | 1430.22 |
| 28 | WEST BENGAL | 289438.19 | 374495.29 | 471174.20 | 372517.24 | 401287.47 | 484869.28 | 17200.62 | 20850.19 | 17583.87 |
| 29 | ANDAMAN AND NICOBAR | 1918.10 | 1301.94 | 1035.72 | 1788.27 | 904.58 | 224.70 | 165.95 | 146.70 | 75.79 |
| 30 | GOA | 205.86 | 137.95 | 246.82 | 297.40 | 457.15 | 300.01 | 6.44 | 12.81 | 17.49 |
| 31 | LAKSHADWEEP | 16.93 | 45.06 | 11.85 | 73.64 | 70.50 | 29.80 | 26.70 | 36.13 | 18.70 |
| 32 | PUDUCHERRY | 879.98 | 739.69 | 1292.57 | 1136.83 | 650.20 | 917.44 | 95.35 | 120.54 | 86.12 |
| | Total | 3274368.00 | 3247686.69 | 3664479.70 | 3860158.50 | 3603247.84 | 4287384.85 | 237292.17 | 240154.03 | 231867.22 |

Annexure-II referred to in reply to parts (a)to(c) of Lok Sabha Unstarred Question No. 1854 dated 05.05.2016. (Rs. ln lakh)

| Central funds released to MGNREGA States during 2016-17 (03.05.2016) | | | | | |
|--|---------------------------|------------|--|--|--|
| No. | States | Total | | | |
| 1 | 2 | 7 | | | |
| 1 | Andhra Pradesh | 282042.20 | | | |
| 2 | Arunachal Pradesh | 6984.60 | | | |
| 3 | Assam | 15744.48 | | | |
| 4 | Bihar | 22925.60 | | | |
| 5 | Chhattisgarh | 102119.70 | | | |
| 6 | Gujarat | 5120.40 | | | |
| 7 | Haryana | 2076.59 | | | |
| 8 | Himachal Pradesh | 4376.30 | | | |
| 9 | Jammu & Kashmir | 36272.32 | | | |
| 10 | Jharkhand | 78916.70 | | | |
| 11 | Karnataka | 66837.73 | | | |
| 12 | Kerala | 52649.86 | | | |
| 13 | Madhya Pradesh | 140716.20 | | | |
| 14 | Maharashtra | 81729.80 | | | |
| 15 | Manipur | 0.00 | | | |
| 16 | Meghalaya | 42350.20 | | | |
| 17 | Mizoram | 1992.14 | | | |
| 18 | Nagaland | 44232.00 | | | |
| 19 | Orissa | 54913.94 | | | |
| 20 | Punjab | 12643.79 | | | |
| 21 | Rajasthan | 69068.98 | | | |
| 22 | Sikkim | 2753.70 | | | |
| 23 | Tamilnadu | 74976.60 | | | |
| 24 | Telangana | 120299.90 | | | |
| 25 | Tripura | 4639.97 | | | |
| 26 | Uttar Pradesh | 60880.62 | | | |
| 27 | Uttaranchal | 11558.68 | | | |
| 28 | West Bengal | 239130.40 | | | |
| 29 | Andaman & Nicobar Islands | 221.56 | | | |
| 30 | Dadra & Nagar Haveli | 0.00 | | | |
| 31 | Pondicherry | 297.80 | | | |
| 32 | Goa | 111.00 | | | |
| | Total | 1638583.74 | | | |